

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 8th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Ms. Prerna Perdershani
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv

Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd. Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 124 of 2013

Retailers Association of India Appellant(s)
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association Appellant(s)
Versus
**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on **30.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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